CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.318/2002

Tuesday this the 7th day of May, 2002.

CORAM

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

T.M.Johny
S/o Late T.A.Mathew
TGT (English), Kendriya Vidyalaya
Ernakulam.
Residing at "Daffodils"
KAP India Road,
P.O.Peramangalam, Thrissur.

Applicant.

(By advocate Mr.P.Ramakrishnan)

Versus

- Kendriya Vidyalaya Sangathan rep.by its Commissioner
 18, Institutional Area Shaheed Jeet Singh Marg New Delhi.
- 2. The Deputy Commissioner(Admn.)
 Kendriya Vidyalaya Sangathan
 Shaheed Jeet Singh Marg
 New Delhi.
- 3. The Principal Kendriya Vidyalaya NAD Aluva.
- 4. Smt.Mary John TGT (Eng.), Kendriya Vidyalaya NAD Aluva.

Respondents

(By advocate Mr.T.B.Radhakrishnan)

The application having been heard on 7th May, 2002, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

Applicant is a Trained Graduate Teacher (English) in the Kendriya Vidyalaya Sangathan who has been transferred from Aluva to Ernakulam by A-1 order dated 27.4.2002 superceded by A-2 order dated 2.4.02. Subsequently he filed A-3 representation dated 3.5.02.

- 2. When the OA came up for hearing, both counsely agreed that A-3 representation can be considered with special reference and relief to Smt. Mary John who is suffering from a terminal disease.
- 3. Accepting the contention of the applicant's counsel, first respondent is hereby directed to consider A-3 representation after giving notice to all parties concerned and pass appropriate orders within two months from the date of receipt of a copy of this order.
- 4. The OA is disposed as above with no order as to costs.

Dated 7th May, 2002.

K.V.SACHIDANANDAN JUDICIAL MEMBER

aa.

APPENDIX

Applicant's annexures:

- 1. A-1: True copy of office order No.F.No.7.1(D)(TGT-Eng)/2002 KVS (E.III) dated 27.44.2002 issued by the 2nd respondent.
- A-2: True copy of transfer order No.F.7.1(D) (TGT-Eng)/2002 KVS Est.III) dated 2.4.2002 issued by the 2nd respondent.
- 3. A-3 : True copy of representation dated 3.5.2002 from the applicant to the lat respondent.

Respondents' annexures: N i l